

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.4416
TO BE ANSWERED ON 30TH MARCH, 2022

POLICY FOR ALLOCATION UNDER PDS

†4416. SHRI RAHUL KASWAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has any policy governing allocation under the Public Distribution System (PDS) and if so, the details thereof;
- (b) whether Rajasthan is entitled for allocation of various items under the Food Security Act and if so, the details thereof along with the allocation during each of the last three years and the current year, item-wise;
- (c) whether there is any provision to increase the allocation to the States according to the increase in population; and
- (d) if so, the details thereof, State-wise including Rajasthan?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): The Targeted Public Distribution System (TPDS) is operated under the provisions of the National Food Security Act, 2013 (NFSA), which is implemented in all States/UTs and provides for a maximum of 81.35 Crore beneficiaries in the country to receive the monthly benefit of subsidized foodgrains through TPDS. Under NFSA inter-alia all operational aspects of TPDS, including the identification of eligible beneficiaries up to respective ceiling limits of NFSA, issuance of either Antyodaya Anna Yojana (AAY) or Priority Household (PHH) category ration cards to them, and distribution of subsidized foodgrains to them through Fair Price Shops (FPSs) are the responsibilities of the respective State/UT Governments. Accordingly, the Department allocates foodgrains to States/UTs for distribution to their identified beneficiaries under NFSA at the scale of 35 Kg. per AAY household per month and 5 Kg. per PHH beneficiary per month at highly subsidized Central Issue Prices (CIP) of Rs. 3, 2, and 1 per Kg for Rice, Wheat and Coarse grains respectively.

(b): Under NFSA, the Department allocates only foodgrains (Rice, Wheat and Coarse grains) to all States/UTs including Rajasthan for distribution to NFSA beneficiaries through TPDS. As per the current coverage of State under NFSA, the State is entitled to 27.92 LMT of foodgrains per year, and as per the requirement of the State, the Department has allocated Wheat to the Government of Rajasthan during the last three years. Item-wise details of foodgrains allocated to Rajasthan during each of the last three years and the current year is as under :

Year	Quantity of wheat allocated (in LMT) under NFSA
2018-19	27.92
2019-20	27.92
2020-21	27.88
2021-22	27.71

(c) & (d): Section 9 of the Act provides that the total number of persons to be covered in rural and urban areas of the State shall be calculated on the basis of the population estimates as per the Census of which the relevant figures have been published. The allocation is made on the basis of beneficiaries identified by the States/UTs, up to their respective ceiling of beneficiaries determined under NFSA for each State/UT. Therefore, at present, there is no provision under the Act for enhancement of allocation of foodgrains in accordance with the increase in population.
